

**Minutes of the 47th meeting of the Food Authority held on August 06, 2025 at
15:00 hrs through physical cum virtual mode**

The forty seventh meeting of the Food Safety and Standards Authority of India (FSSAI) was held at 03:00 pm on 06th August, 2025 through physical cum virtual platform at Ministry of Health and Family Welfare, Room No. 155, A-Wing, Committee Room, 1st Floor, Nirman Bhawan, New Delhi under the chairmanship of Ms. Punya Salila Srivastava, Secretary, Health and Chairperson, FSSAI. The list of participants is at **Annexure -1**.

Shri Ganji Kamala Vardhana Rao, Chief Executive Officer (CEO) welcomed the Chairperson and the members of the Authority to the meeting. Further he informed that CEO's report is tabled for information of all members and requested to proceed with the agenda items.

Item No.	Description
I	Confirmation of Minutes of the 46th Food Authority meeting held on 07th March 2025
	The authority confirmed and adopted the minutes of the 46 th meeting held on 07 th March 2025. With respect to the comments received on the chemical recycling, it was informed that a guideline in line, is under the process of finalization.
II	Action Taken Report of 46th Meeting of the Food Authority held on 07th March 2025
	The authority noted the Action Taken Report as placed.
III	CEO's Report (to be presented during the meeting)
	The CEO's report outlining the actions taken and developments since the last meeting of the Authority was tabled for the information of the members. The report highlighted notable growth in the licensing and registration of food businesses, particularly under schemes for women, transgender individuals, and hawkers. Key advisories were issued, including the discontinuation of misleading "100%" labels on food products and enhanced monitoring to curb the use of artificial ripening agents in fruits. Intensive sampling and targeted surveillance drives were conducted for commodities such as jaggery, paneer and dairy analogues, used cooking oil, ghee, and others. Several regulations were notified, including amendments related to the use of recycled plastics in food packaging and standards for alcoholic beverages. Capacity building activities included in-house training on the WTO-SPS Agreement and its relevance to food safety. National stakeholder consultations were held across multiple cities namely Delhi, Mumbai, Goa, Hyderabad, Kolkata, and Jaipur covering topics such as sustainable packaging, traditional foods, and proposed new and amendments in existing food standards. Consultations with States/UTs were also held during the Central Advisory Committee meeting on 27.05.2025. FSSAI received a Special Mention for Citizen-Government Engagement from The Civic Innovation Foundation (Civis) for its robust stakeholder consultation process aligned with OECD guidelines.

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	India's active participation in Codex activities continued, with its leadership in developing standards for millet and fresh dates receiving international recognition. Quality assurance efforts included expansion of food testing infrastructure, festive surveillance drives, and training programs for laboratory personnel. Over 25 lakh food handlers have been trained under the FoSTaC programme to date. Significant IT upgrades were implemented, including platforms for reporting misleading claims and tracking Eat Right India initiatives. Public outreach efforts intensified through campaigns such as #StopObesity, Eat Right Mela, and World Liver Day, with nearly 2,000 Eat Right certifications awarded during the reporting period. Authority took note of the CEO's report. The detailed report is placed at Annexure-2.
47.1	Agenda for Approval
	Final (Draft) notification
1	Amendment to FSS (Food Products Standards and Food Additives) Regulations, 2011
1.1	Related to inclusion of insolubility Index for roller dried milk powder under Regulation 2.1 (Dairy products and Analogues)
	The Authority approved the agenda item as proposed. One member suggested to explore the feasibility of freeze dried milk powder. Action Point: S&S division to take necessary action.
1.2.A	Related to inclusion of Indigotine in FC 14.2.6 (Distilled Spirituous Beverages containing more than 15 % alcohol) under Appendix A
	The Authority approved the agenda item as proposed Action Point: S&S division to take necessary action.
1.2.B	Inclusion of new Processing Aids in Appendix C
	The Authority approved the agenda item as proposed. However, it was suggested that the information may be sought from industry associations on the list of processing aids which are currently in use for review by Scientific Panel and Scientific Committee. Action Point: S&S division to take necessary action.
2	Amendment to FSS (Vegan Foods) Regulation, 2022 - Related to Size specification for Vegan Logo (Annexure Booklet, Annexure – I)
	The Authority approved the agenda item as proposed. Action Point: S&S division to take necessary action.
	Draft Notification

3	Amendment to FSS (Food Products Standards and Food Additives) Regulations, 2011
3.1	New Group standards for Minor seed oils under Regulation 2.2 (Fats, Oils and Fat Emulsions)
	The Authority approved the agenda item as proposed Action Point: S&S division to take necessary action.
3.2	New standards for edible seeds under Regulation 2.3 (Fruit and Vegetable Products)
	The Authority approved the agenda item as proposed Action Point: S&S division to take necessary action.
3.3	Inclusion of potassium polyaspartate in FC 14.2.3 (Grape Wines) under Appendix A
	The Authority approved the agenda item as proposed Action Point: S&S division to take necessary action.
4	Amendment to FSS (Foods for Infant Nutrition) Regulations, 2020 - Holistic review of the regulation (Annexure Booklet, Annexure – II and III)
	The Authority deferred the agenda item and suggested convening a dedicated Food Authority meeting to discuss all proposed amendments aimed at improving infant foods. It was further recommended to invite representatives from ICMR, the Ministry of Women and Child Development (MoWCD), Ministry of Micro, Small and Medium Enterprises (MSME) and other relevant stakeholders for discussions on this agenda. Action Point: S&S division to take necessary action.
5	Amendment to FSS (Contaminants, Toxins and Residues) Regulations, 2011
5.1.A	Related to tolerance level for Ivermectin, Nicarbazin, Clopidol and Xylazine (Annexure Booklet, Annexure – IV)
	The Authority approved the agenda item as proposed. Action Point: S&S division to take necessary action.
5.1.B	Inclusion of metabolites of the Nitrofurans group in clause (2) of 2.3.2 (Annexure Booklet, Annexure – IV)
	The Authority approved the agenda item as proposed. Action Point:

	S&S division to take necessary action.
5.2	Limit of lead in edible oil, Vegetable fat and hydrogenated fat
	The Authority approved the agenda item as proposed Action Point: S&S division to take necessary action.
6	Amendment to Food Safety and Standards (Alcoholic Beverages) Regulations, 2018 - Related to 50 % display of statutory warning on front of alcohol packs & new statutory statement
	The Authority deferred the agenda item and suggested that labels from other countries, along with existing label declarations in India, be presented in the next meeting. Action Point: S&S division to take necessary action.
7	FSS (Food Products Standards and Food Additives) Regulation, 2011)
	The Authority approved the agenda item as proposed. It was further noted that this is a consequential amendment, which should have been incorporated in the relevant regulation at the time of amendment to the principal regulation, and therefore does not require separate approval by the Food Authority. Action Point: S&S division to take necessary action.
8	Finalisation of draft notification when no comments received
	The Authority welcomed the proposed change in the procedure. The Members recommended that the proposed procedure to be followed only in cases where no comments are received. Clarification was also sought regarding instances where supporting comments are received on the draft notification. It was, therefore, clarified that the proposed procedure will be followed only when no objections suggesting amendments or modifications to the draft notification are received. The Authority approved the agenda item. Action Point: Regulation division to take necessary action.
	Other issues
9	Proposal for Registration Fee Exemption for Mid-Day Meal Canteens
	The Authority deferred the agenda item and suggested that a better understanding of the location of the Mid-Day Meal preparation across different States/UTs be obtained. It was also recommended to clarify the specific kind of business that would benefit from the proposed exemption. Action Point: Regulatory Compliance division to take necessary action.

10	Quarterly Reporting Mechanism in FoSCoS for Rejected/Expired Food Items
	The authority deferred the agenda item and suggested to place it in the Central Advisory Committee to obtain the views of the States/UTs the proposal prior to placing in the next food authority. Further, it was mentioned that the industries should involve proactively in this activity to prevent the food wastage. Action Point: Regulatory Compliance division to take necessary action.
11	Proposal to restrict registration certificate in certain categories/products
	Agenda was deferred due to paucity of time
12	Proposal to seek specific data from FBOs and Amendment to FSS (Licensing and Registration of Food Businesses) Regulations, 2011 to include provision on seeking data from FBOs - reg
	Agenda was deferred due to paucity of time
13	Proposal on 'Introduction of Fixed Renewal Cycles and Prolonged Validity for FSSAI Licenses'
	Agenda was deferred due to paucity of time
14	Report of EC to develop a guideline / advisory document regarding use of safe food packaging materials by various food service establishments (Annexure Booklet, Annexure – V)
	Agenda was deferred due to paucity of time
15	Proposal for Establishment of Branch Offices at Jaipur and Lucknow under the Jurisdiction of Northern Regional Office, FSSAI
	Agenda was deferred due to paucity of time
47.2	Agenda for Ratification
1	Recognition of Auditing Agencies under FSS (Food Safety Auditing) Regulations, 2018 - reg
	Agenda was deferred due to paucity of time
2	Notification/Recognition/Amendment/Discontinuation /Suspension of Food Testing Laboratories
	Agenda was deferred due to paucity of time
2.A	Notification of Food Laboratories under Section 43(1) & 43 (2)
	Agenda was deferred due to paucity of time
2.B	Suspension of Food Testing Laboratories
	Agenda was deferred due to paucity of time
3	Financial Statements/Annual Accounts of the Food Safety and Standards Authority of India for the Financial Year 2024-25 (Annexure Booklet, Annexure – VI)
	The Authority ratified the agenda item, as placed.
47.3	Agenda for Information

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1	Minutes of 46th meeting of Central Advisory Committee (CAC) (Annexure Booklet, Annexure – VII)
	The Authority took note of the agenda item as circulated for information.
2	Reconstitution of an expert committee to review comments received and other matters related to FOPNL
	The Authority took note of the agenda item as circulated for information.
3	Capacity Building Programs
	The Authority took note of the agenda item as circulated for information.
4	10th Food Analyst Examination
	The Authority took note of the agenda item as circulated for information.
5	Revision of User charges- reg.
	The Authority took note of the agenda item as circulated for information.

The meeting concluded with a vote of thanks to the chairperson and all the participants.

This has approval of the Chairperson, FSSAI.

11th September, 2025


Chief Executive Officer

List of Participants**A. Ms Punya Salila Srivastava, Chairperson, FSSAI****B. Members of the Food Authority and their representatives**

1. Smt. Kesang Yangzom Sherpa, IRS, Joint Secretary, Ministry of Commerce and Industry
2. Shri Rajiv Wadhawan, Joint Secretary, Ministry of Health and Family Welfare
3. Shri Nikhil Gajraj, Joint Secretary, Ministry of Health and Family Welfare
4. Shri Anil Kumar Singh, Deputy Secretary, Ministry of Food Processing Industries [**Virtually attended**]
5. Shri Neeraj Arora, Joint Director (for Shri Vipul Goel, Joint Secretary, Ministry of Micro, Small & Medium Enterprises) [**Virtually attended**]
6. Shri M K Naik, Deputy Director (for Shri Anupam Mishra, Joint Secretary, Ministry of Consumer Affairs, Food and Public Distribution) [**Virtually attended**]
7. Shri Praveen Kumar Tiwari, Deputy Legislative Counsel (for Shri. Ramisetty Sreenivas, Joint Secretary, Ministry of Law and Justice) [**Virtually attended**]
8. Ms. Shreya Pandey, Member, All India Food Processors' Association, New Delhi
9. Ms. Pratibha Sawant (for Ms. Swati Ravindra Paradkar, President, Shri Mahila Griha Udyog, Lijjat Papad) [**Virtually attended**]
10. Dr. Sridevi Annapurna Singh, Ex-Director, Central Food Technological Research Institute, Mysuru
11. Dr. Hemalatha R, Ex-Director, National Institute of Nutrition, Hyderabad [**Virtually attended**]
12. Shri Lakshman S, IAS, Commissioner of Food Safety, Assam [**Virtually attended**]
13. Smt. Shweta S. Desai, Director, FDA and Commissioner Food Safety, Goa [**Virtually attended**]
14. Shri Deepak Kumar Agrawal, Commissioner of Food Safety, Chhattisgarh [**Virtually attended**]
15. Smt. Verindra Chauhan, Assistant Commissioner (for Smt. M.Sudha Devi, IAS, Commissioner Food Safety, Himachal Pradesh) [**Virtually attended**]
16. Shri Sukhwinder Singh, Designated Officer (for Shri Ajay Chagti, Commissioner Food Safety, Chandigarh) [**Virtually attended**]
17. Shri Pramod Kumar Choudhary, Member, Bhartiya Kisan Sangh
18. Shri Kanwal Singh Chauhan, Farmer, Haryana

C. Officers of FSSAI

1. Shri. G Kamala Vardhana Rao, Chief Executive Officer, FSSAI
2. Shri U. S. Dhyani, Executive Director (HR, Finance, Rectt., PC, GA, IT, Legal, Training & SBCE)
3. Dr. Satyen Kumar Panda, Advisor (Quality Assurance)
4. Dr. Alka Rao, Advisor (Science & Standards & Regulations)
5. Shri Amit Sharma, Director
6. Ms Sweetie Behera, Director
7. Shri Rakesh Kumar, Director

CEO's Report

(During 07th Mar, 2025 to 06th August, 2025)

(Part of the previous Food Authority Meeting Minutes)

1. REGULATORY COMPLIANCE

1.1. Licence/Registration:

Type	Active Businesses as on 28.02.2025	Food as on 30.06.2025	% Net increase
Central license	73,576	78,102	6.15
State license	10,82,052	11,12,109	2.77
Registration	51,36,116	54,01,184	5.16
Railways	7,596	7,951	4.67
Airport/Seaport	1,432	1,461	2.02
Tatkal License /Registration issued	1,80,110	3,49,215	93.88
Women and Transgender scheme	1,78,612	3,26,700	82.91
Hawker (Fee waiver scheme)	84,439	1,64,484	94.79

(Source: FoSCoS)

1.2. Recent Advisors/Orders:

- FSSAI issued an Advisory dated 28th May, 2025 directing the FBOs to discontinue the term 100 % on Food product labels and related promotional materials.
- FSSAI through Order dated 16th May, 2025 mandated FBOs to submit Closure Report on expiry of FSSAI License/Registration.
- FSSAI invited stakeholder comments on following 03 consultation papers:
 - Analogue in Dairy Context
 - Restriction of registration facility for certain food products/categories
 - Introduction of Fixed Renewal Cycles and Prolonged Validity for FSSAI Licenses
- FSSAI vide order dated 16th May, 2025, directed Commissioners of Food Safety of all State/UT and Regional Director for Monitoring the Sale of Fresh Fruits for use of Unauthorized or Prohibited Artificial Ripening Agents.

1.3. Drives conducted by FSSAI during March, 2025 to July, 2025

S. No.	Month	Surveillance
1	March, 2025	- Jaggery - Paneer and dairy analogue and used cooking oil
2	May, 2025	Imported food products
3	June, 2025	Fortified oil and used cooking oil
4	July, 2025	Ghee

1.4 Following FBO meets were conducted from March to July, 2025

- a. E commerce - 02.06.2025 & 08.07.2025 - To understand their concerns and update the regulatory provisions laid down under FSSR for compliance
- b. Dairy sector including Dairy analogue - 07.04.2025 - to discuss the compliance with the provisions of analogue in dairy context laid down under FSSR
- c. HoReCa sector (Hotel, Restaurant and Caterer) - 18th, 19th, 20th and 26th March 2025 - To apprise regulatory requirements especially related to menu labelling, use of dairy analogue and their declaration, use of food grade packaging etc.
- d. Packaged drinking water and mineral water - 25th April 2025 - To apprise updated regulatory requirements like Omission of BIS certification, seeking comments on restriction of registration etc.

2. REGULATION

2.1. Gazette Notification:

Three final regulations and one guideline, namely, (i) Food Safety and Standards (Packaging) First Amendment Regulations, 2025 related to use of recycled plastics in food packaging, (ii) Food Safety and Standards (Alcoholic Beverages) First Amendment Regulations, 2025, relating to standards of Mead (Honey wine), Craft Beer, Indian liquors and definition of Low Alcoholic Beverages/ RTD, Wine based Beverages and, Country Liquors etc, (iii) Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2025 relating to standards for Refractive Index range for Palm oil, Palmolein, Palm kernel oil and Palm Superolein; Meat sausage; Dehydrated tarragon; PDW; Food colors; Appendix A and Appendix C, (iv) Guidelines for acceptance of recycled Polyethylene terephthalate (PET) as Food Contact Material (FCM-rPET), have been notified.

One draft regulation, namely, Draft Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2025 relating to Cheese powder etc. **has been published in the Gazette of India for inviting comments and suggestions from stakeholders.**

2.2. Capacity Building:

An in-house training session was organized on the ‘**WTO-SPS Agreement (Application of Sanitary and Phytosanitary measures) and its relevance to food safety**’ for approximately 50 officials on 27th March 2025. The primary objective of the session was to enhance participants' understanding of the agreement's relevance to food safety.

The training covered several important topics, including an overview of the SPS Agreement, basic obligations, and key articles such as harmonization, risk assessment and transparency.

Codex noted the importance of India's initiative and published it on the Codex website.



Work on standard setting after the 46th Food Authority Meeting (from 07.03.2025 to 31.07.2025)

3. STANDARDS

3.1. Scientific Committee and Scientific Panel Meetings

During this period, **2 Scientific Committee and 60 Scientific Panel meetings** were held, making significant contributions to the development of draft and final standards, along with suggestions on food safety issues.

3.2. Expert Committee meetings

During this period 32 expert committee meetings were held on various subjects, including product and claim approvals.

3.3. Stakeholder Consultations

i. **National Stakeholder Consultation On Sustainable Packaging for Food Business: Emerging Global Trends and Regulatory Framework**

- National Stakeholder Consultation on “Sustainable Packaging for Food Business: Emerging Global Trends and Regulatory Framework” was held on 16.04.2025 at MMRDA Auditorium, Mumbai, Maharashtra.
- The consultation brought together over 1500 stakeholders representing food businesses, packaging industries, recycling associations, regulatory bodies, environmental organizations, consumer groups, to deliberate on the future of sustainable food packaging in India.

ii. **Stakeholder consultations to discuss the proposed new standards and amendments in the existing standards under Food Safety and Standards Regulations (FSSR)**

National/regional stakeholder consultations to discuss the proposed new standards and amendments in the existing standards under FSSR were held on 07.04.2025 and

16.05.2025 in Delhi, and subsequently on 25.05.2025 in Goa, 26.05.2025 in Hyderabad, and 30.05.2025 in Kolkata.

iii. Consultative Stakeholders Meeting on Traditional Foods and Global Standards

A Consultative Stakeholders Meeting on Traditional Foods and Global Standards with the emphasis on Ayurveda Aahara was held on 29.07.2025 at NIA, Jaipur.

iv. Meeting with consumer organizations to discuss the proposed new standards and amendments in the existing standards under Food Safety and Standards Regulations (FSSR)

A meeting with consumer organizations to discuss the proposed new standards and amendments in the existing standards under FSSR was held on 20.05.2025 at FSSAI, FDA Bhawan, New Delhi.

v. Consultations with States/Union Territories

Consultations with States/Union Territories was done in the Central Advisory Committee on 27.05.2025 to discuss the proposed new standards and amendments in the existing standards under FSSR.

vi. Stakeholder meetings conducted within Scientific Panel meetings

- a. Two stakeholder consultations were held in the 12th (18.03.2025) and the 13th meeting (26.05.2025) of SP on Antibiotic Residues (SP-03) for review of Sub-Regulation 2.3.2 of the FSS (Contaminants, Toxins, and Residues) First Amendment Regulations, 2024.
- b. One stakeholder consultation was done in the 36th meeting (24.06.2025) of SP on Water and Beverages with the Coffee Board on the draft standards of Green Coffee.

3.4. Codex related activities

• 88th Session of the Executive Committee of the Codex Alimentarius Commission

Indian Delegation participated in the 88th Session of the Executive Committee of the Codex Alimentarius Commission (CCEXEC88), held from 14 to 18 July 2025 in Rome, Italy, as a member elected on a geographical basis. In the session, India's progress on the group standard for whole millet grains, chaired by India with support from Mali, Nigeria, and Senegal was appreciated. India's work on finalizing standards for fresh dates was also endorsed for adoption at CAC48. Indian delegation contributed to discussions on the Codex Strategic Plan 2026–2031 and emphasized the need for outcome-based indicators. India's regional capacity building efforts were also shared with the international delegates present in the session, and greater use of the Codex Trust Fund (CTF) was encouraged.

4. QUALITY ASSURANCE

4.1. Inauguration of Microbiology Lab:

Sh. JP Nadda, Hon'ble Union Minister of Health & Family Welfare and Chemicals & Fertilizers, and **Sh. Mohan Charan Majhi**, Hon'ble CM of Odisha has **inaugurated the Microbiology section** of the **State Food Testing Laboratory, Bhubaneswar, Odisha** on 11.04.2025.

4.2. FSSAI Notified Laboratories:

After 46th Food Authority meeting-

2 laboratories are notified, **1** laboratory is de-notified, thereby totalling the number of **Primary food testing laboratories** notified u/s 43(1) of the FSS Act is **244** as on date and the total number of **Referral Laboratories** u/s 43(2) of the FSS Act is **22**.

No of laboratories **Notified - 2; De-notified – 1; Suspended - 4;**

No of Laboratory **Audits conducted – 12**

4.3. Food Safety on Wheels (FSWs):

After 46th Food Authority meeting-

2 new FSWs are deployed in the State of West Bengal.

Total number of FSWs delivered to States/UTs by FSSAI (as on date)- **305 FSWs**

FSW Activities during **March –May 2025:**

Total testing- **51605**

Total awareness – **3027**

Total training – **1878**

FSSAI conducted **Food safety surveillance drive during Holi festive** season for adulteration in sweets and snacks at bustling market of sector 18, Noida with 1 FSO and FSW on **12th March, 2025**.

4.4. Training and Capacity Building:

After 46th Food Authority meeting-

4 Physical Training Programs on Determination of measurement uncertainty & method verification, Quantification of Multiple Elements in Food Matrices using ICP-MS, Microbial Analysis of Spices and Herbs, Integrated Assessment were conducted.

1 workshop on Method Verification is organized in coordination with FSSC, CMAT and NFL Ghaziabad.

Total of 109 Laboratory Personnel's of FSSAI notified laboratories from different States/UTs participated.

4.5. Test Reports uploaded by FSSAI-Notified Laboratories on the INFoLNET portal (March 2025 to May 2025):

Total number of test reports published – **66104**

Number of conforming samples- **62291**
Number of non-conforming samples- **3813**

4.6. Ongoing Surveillance (March 2025 to May 2025):

FSSAI is currently conducting following surveillance programs in the country:

Milk and Milk Products Surveillance (Western Region)

PAN India edible oils surveillance, 2025

Honey Surveillance, 2025 (100 Cities/Districts of 27 States/UTs)

The sample collection and testing is still under progress.

5. TRAINING AND CAPACITY BUILDING

5.1. FoSTaC progress

Till 23rd July 2025, a total of 64,126 trainings have been conducted under the FoSTaC program, and more than 25 lakh people have been trained.

Since the last authority meeting, i.e., from 07th March, 2025 to 23rd July 2025, about 2,95,342 food handlers have been trained through 5,385 training events.

6. INFORMATION TECHNOLOGY

S.No	Name and introduction of the Online Platform/Portal/Dashboard	Developments made under the Online Platform/Portal/Dashboard
1.	Food Safety Compliance System Food Safety Compliance System is an online platform that was launched in 2020 for the issuance of PAN-India FSSAI Licenses and Registrations. It fulfills the licensing, registration and regulatory needs of food businesses operating in India.	1.Provision to Report Misleading Claims (i)FSSAI has introduced a digital utility that allows citizens to report misleading claims displayed on packaged food items online through the Food Safety Compliance System. This feature enables authorities to take prompt and evidence-based action against non-compliant food business operators. 2.Introduction of a separate Kind of Business: Anganwadi [ICDS] Centres (i)To facilitate the Integrated Child Development Services (ICDS) Scheme, FSSAI has introduced a separate Kind of Business (KoB) 'Anganwadi [ICDS]

		Centres' under Food Services for Registration.
2.	National Stakeholder Consultation Portal FSSAI has developed a National Stakeholder Consultation portal that brings together various stakeholders to exchange valuable insights on food safety topics through a series of consultation programs with the aim of strengthening food safety, safeguarding public health, and promoting sustainable agriculture.	1.Redesigning of National Stakeholder Consultation Portal (i)The National Stakeholder Consultation portal has been redesigned with enhanced aesthetics, updated information and it is now live.
3.	Eat Right Mela Portal Eat Right Mela Portal has been developed to raise awareness among citizens about safe, healthy and sustainable food practices and habits.	1.Provision for submitting details about the Eat Right Mela by Designated Officers: (i)This portal allows Designated Officers to submit details about the Eat Right Melas held in various States and Union Territories across India. This portal has been made live.
4.	Integrated Analytics Dashboard of 'Eat Right India' Initiatives: An integrated analytics dashboard of 'Eat Right India' Initiatives helps to monitor the progress of various initiatives that are being implemented under the 'Eat Right India' Movement.	1.Development of an Integrated Analytics Dashboard of 'Eat Right India' Initiatives: (i)Under the ongoing 'Eat Right India' movement which aims to ensure safe, healthy, and sustainable food for all citizens, various initiatives are being run like Eat Right Place of Worship, Eat Right Campus, Eat Right School, Eat Right Station, Eat Right Street Food Hub, Eat Right Fruits and Vegetables Market etc. (ii)An integrated analytics dashboard of 'Eat Right India' Initiatives has been developed which provides the data on certifications related to various initiatives and helps analyse the progress of these initiatives under the 'Eat Right India' Movement.

7. SOCIAL AND BEHAVIOURAL CHANGE DIVISION

7.1. #StopObesity #FightObesity Campaign

- Stop Obesity & Fight Obesity campaign has been launched on social media to promote Hon'ble Prime Minister Narendra Modi's vision of reducing obesity and cutting down on excessive oil consumption. As part of this effort, informative videos, expert bytes, celebrity videos, bytes of common people including women, children & college students are being created and shared in different Indian languages on various social media platforms.
- 'Awareness Initiative to Stop Obesity by Eating Safe and Healthy' Campaign was launched by Hon'ble Union Minister for Health and Family Welfare, Shri J P Nadda ji on World Food Safety Day 2025.
- A media campaign on Obesity over Radio FM channels in 78 cities on 83 FM stations and audio announcement across 189 railway stations was carried out in June-July 2025.
- The Sugar Board & the Oil Board are designed and circulated to different departments and States/UTs to raise awareness about excessive sugar & oil intake. These boards are displayed across schools, offices & public spaces.
- An online quiz series named 'Eat Right Quiz on Obesity' has been launched on MyGov portal to engage people in a fun & interactive way while educating them on different aspects of obesity and healthy living.
- Insightful sessions on Obesity have been conducted to raise awareness about the growing concerns surrounding obesity and the importance of adopting healthier eating habits.

7.2. Social Media

Over 1300 posts were circulated on different Social Media Platforms to create awareness about Food Safety, educate about different campaigns and inform about FSSAI's notifications and advisories.

Collaborations with public figures such as TV anchors, FM RJs, Chefs, Sports persons are executed to make the reach wider.

Different hashtags like - #HarLabelKuchKehtaHai, #NoToAdulteration, #FightObesity, #StopObesity have been used for specific campaigns

7.4. Ayushman Bhav Samvaad

The **Ayushman Bhav Samvaad** webinar series of 100 episodes began on **29th March 2025**, aimed at spreading awareness on food safety and nutrition among citizens including **college students, FSSAI stakeholders, ASHA workers and community health workers**. Total 18 webinars have been conducted so far on different important topics related to Food Safety with an estimated participation of 20,000 people as audience.

7.5. World Liver Day

FSSAI under the aegis of Ministry of Health and Family Welfare (MoHFW) organised Online Pledge Programme on World Liver Day (19 April 2025). The awareness campaign regarding Liver Health was carried out on different Social Media Platforms of FSSAI.

FSSAI had set up an informative exhibition showcasing millets and liver-friendly diets on the event "Liver Health Pledge Ceremony" which was organised by MoHFW at Nirman Bhawan, New Delhi, on 21 April 2025.

7.6. Events, Exhibitions & Activities

FSSAI participated in AAHAR 2025 held from March 4, 2025 to March 8, 2025 at Bharat Mandapam, Pragati Maidan, New Delhi. Awareness activities were conducted about food safety including hygiene practice, food labelling, packaging regulation and promotion of quality standards.

FSSAI has taken a new Social Media Campaign named “*Shree Anna Ki Baat FSSAI Ke Sath*” - a video series for creating awareness on millets.